

Annexure-7

Name of the corporate debtor: SARE Gurugram Private Limited ; Date of commencement of CIRP: 9th March, 2021 ; List of creditors as on: 30th September, 2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Haryana State Pollution Control Board	Government of Haryana		31-Aug-21	16,920,000	16,920,000	Environment Compensation	-	-	-	-	-	-	-	-	
Total						16,920,000	16,920,000		-	-	-	-	-	-	-	